

May, 1978, under section 159 of the Customs Act, 1962, together with an Explanatory Memorandum on the Notification. [Placed in Library. See No. LT-2337/78].

(b) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under section 38 of the Central Excises and Salt Act, 1944".—

(i) GSR. No. 272(E), dated the 9th May, 1978, publishing the Central Excise (9th Amendment) Rules, 1978, together with an Explanatory Memorandum thereon. [Placed in Library. See NO. TTT-2280A/78].

(ii) GSR. No. 273(E), dated the 9th May, 1978. [Placed in Library.—See No. LT-2299A/78].

### I. Report (November 1976) of the Oil Prices Committee

### II. Annual Report and Accounts (year ended 31st December, 19'56) of the Bharat Petroleum Corporation Limited Bombay and related Papers/.

पेट्रोलियम तथा रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री जनेश्वर मिश्र) : श्रीमान्, आपकी अनुमति से मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

I. तेल मूल्य समिति के प्रतिवेदन (नवम्बर, 1976) की एक प्रति (अंग्रेजी तथा हिन्दी में) ।

[Placed in Library. See No. LT-2325/78].

II. (i) कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) :—

(i) 31 दिसम्बर, 1976 को समाप्त हुए वर्ष के लिए भारत पेट्रोलियम कारपोरेशन लिमिटेड, बम्बई का चौबीसवां वार्षिक प्रतिवेदन तथा लेख, लेखों पर लेखा परीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखा परीक्षक की टिप्पणियों सहित ।

(ii) कम्पनी के कार्यकरण की सरकार द्वारा समीक्षा ।

(2) ऊपर (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला एक विवरण (हिन्दी तथा अंग्रेजी में) ।

[Placed in Library. See No. LT-2326/78 for (1) and (2)].

श्री श्याम लाल यादव (उत्तर प्रदेश) : मैं इस रिपोर्ट के बारे में कुछ कहना चाहता हूँ । यह आयल प्राइसेज कमेटी की रिपोर्ट पेश की जा रही है लेकिन आज हमारे प्रदेश में, उत्तर प्रदेश में, पश्चिमी बिहार में तेल और मोबीलायल एबेलेबुल नहीं है और वह ब्लैक में बिक रहा है । आयल प्राइस रिपोर्ट को पेश करने का क्या फायदा जबकि देश में ल्यूब तेल ब्लैक में बिक रहा है और सरकार उसको बंद नहीं करा सकती । तो क्या माननीय मंत्री जी बतायेंगे कि क्या वहां ल्यूब को जनता के लिए उपलब्ध करायेंगे या वह ब्लैक में ही बिकता रहेगा ?

MR. CHAIRMAN; Let the papers be laid.

### Report of the Commission of Inquiry on the Railway Accident relating to 13 Up Tezpur Express between Udalguri and Rowta Bagan Stations on Rangiya—Rangapara North Section of the Northeast Frontier Railway on 30th May, 1977

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): Sir, I beg to lay on the Table a copy (in Hindi) of the Report of the Commission of Inquiry on the Railway Accident relating to 13 UP Tezpur Express between Udalguri and Rowta Bagan stations on Rangiya—Rangapara North Sections of the Northeast Frontier Railway on 30th May, 1977. [Placed in Library. See No. LT-2334/78].

### Statements showing the action taken by Government on the various assurances, promi-ses and undertakings given during various sessions

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): Sir, I beg to lay on the Table the following statements (in English and Hindi) showing